

आयकर अपीलिय अधिकरण, अहमदाबाद न्यायपीठ 'D' अहमदाबाद ।
IN THE INCOME TAX APPELLATE TRIBUNAL
"D" BENCH, AHMEDABAD

BEFORE SHRI MANISH BORAD, ACCOUNTANT MEMBER
AND
SHRI AMARJIT SINGH, JUDICIAL MEMBER

आयकर अपील सं./ ITA No.670/Ahd/2018

निर्धारण वर्ष/Assessment Year: 2014-15

Smt. Ashadevi Mittal (Prop Mittal Chemicals), C/o. Anil Kshtriya (Advocate) Near Chirag Motors, Old Sharda Mandir Cross Road, Ellisbridge, Ahmedabad-380006	Vs	DCIT(Central Circle)-2 Baroda
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अपीलार्थी/ (Appellant)		प्रत्यर्थी/ (Respondent)
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Appellant by :	Shri Anil Kshtriya, AR
Revenue by :	Shri Vinod Tanwani, Sr. DR

सुनवाई की तारीख/Date of Hearing : 16 /09/2019

घोषणा की तारीख /Date of Pronouncement: 16 /09/2019

आदेश/ORDER

PER SHRI MANISH BORAD, A.M:

This appeal filed by the assessee is directed against the order of CIT(Appeals)-13, Ahmedabad dated 19.01.2018 for the assessment year 2014-15.

2. When this appeal is taken up for hearing, the Ld. Counsel for the assessee has submitted that he may be permitted to withdraw the appeal.

3. The Ld. D.R. has not raised any objection. Thus, this appeal is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed.

Order pronounced in the Open Court on 16.09.2019.

Sd/-

**(AMARJIT SINGH)
JUDICIAL MEMBER**

Ahmedabad; Dated 16/09/2019

Patel, P.S

Sd/-

**(MANISH BORAD)
ACCOUNTANT MEMBER**

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त(अपील) / The CIT(A)- XV, Ahmedabad
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, अहमदाबाद / DR,
ITAT, Ahmedabad
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

TRUE COPY

उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकर अपीलीय अधिकरण, अहमदाबाद / ITAT, Ahmedabad